- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2159/17/20]

Report of the Office of the Chief Commissioner for Persons with Disabilities, New Delhi and related Papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं-

- (1) दिव्यांगजन अधिनियम, 2016 की धारा 78 की उप धारा (2) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में):
 - (क) 2014-15 के वर्ष के लिए विकलांग व्यक्तियों के लिए मुख्य आयुक्त का कार्यालय (सी.सी.पी.डी.), नई दिल्ली का वार्षिक प्रतिवेदन।
 - (ख) उपर्युक्त प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्रवाई के संबंध में व्याख्यात्मक ज्ञापन।
- (2) ऊपर (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (अंग्रेज़ी तथा हिन्दी में)।

[Placed in Library. See No. L.T. 2322/17/20]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, I lay on the Table, under sub-section (1) of Section 86 of the Real Estate (Regulation and Development) Act, 2016, a copy (in English and Hindi) of the Ministry of Home Affairs, Notification No. S.O. 1394 (E), dated the 3rd May, 2017, notifying that the powers and function of the appropriate Government under the Real Estate (Regulation and Development) Act, 2016, other than the powers under Section 82 and Section 84 of the said Act, shall, subject to the control of the President and until further orders, be exercised and discharged, in relation to the Union Territories of Andaman and Nicobar Islands, Chandigarh, Dadra and Nagar Haveli, Daman and Diu and Lakshadweep, by the Administrator or the Lieutenant Governor, by whatever name called, of the respective Union territory, along with Delay Statement.

[Placed in Library. See No. L.T. 2134/17/20]

- I Report and Accounts (2018-19) of the NSKFDC, New Delhi and related papers
- II. Report of the NCSK, New Delhi and related papers